

Postponed Calling Attention tabled by Shri Michael Lobo, MLA.

“ Fear and anxiety in the minds of the people, specially educated unemployed youth of Goa, that foreign nationals who are in Goa on Tourist Visa carrying different types of business such as restaurants, private shacks, tourist guides, tour operators etc., thereby depriving our local Goan youth who are unemployed and who wants to start their own business. Action the Government intends to take for permanent closure of foreigners, illegally carrying business in Goa.”

Reply by Hon. Minister for Home:

Sir,

The Police Department has conducted enquiries through SDPOs of North District against foreign nationals in Goa on tourist visas, carrying different types of business, such as restaurants, private shacks, tourists guides, tour operators, etc. In cases of violation of Visa, illegal activities, the Police department has taken action against foreign nationals under Goa Daman & Diu Tourist Trade Registration Act, 1982 for doing illegal guiding job and in some cases for conducting business while on Tourist Visa. The details of the foreigners against whom action is taken for doing illegal guiding job during the year 2013 and 2014 are indicated at Annexure A.

The Superintendent of Police(L&V), Panaji has directed all SDPOs & I/Cs of Police Stations in North District to maintain strict vigil and to take appropriate legal action against the foreigners, if found indulging in illegal business activities.

A meeting was held under the chairmanship of Hon’ble Chief Minister on 08/02/2014 to discuss various issues related to tourist taxi operators in Goa including foreigners doing business of taxi operation. In the meeting, it was decided to start a Joint Squad comprising of officials of RTO, Tourism Department, FRRO, Traffic Police and local Police for tourist related problems in general and checking of illegalities in the tourist taxi business in Calangute, Anjuna and Pernem area in particular.

A special squad comprising of officials of RTO, FRRO, Traffic and local Police was constituted and is functioning in two shifts since 12/02/2014 in Calangute Police Station jurisdiction. PCR Van Robot-15 is allotted for Special squad.

Further, the Department of Tourism is responsible for the implementation of Goa Registration of Tourist Trade Act, 1982. The Department has been compounding the offences booked under the relevant sections of the Goa Registration of Tourist Trade Act, 1982, whenever such instances are noticed or brought to the notice of the Prescribed Authority from time to time, by imposing penalty for malpractice or default in Registration. The Department has further constituted two independent Flying Squads headed by Assistant Director of Tourism and two surveillance and monitoring teams under Assistant Tourist Officers for the two districts of the State in order to have a check on such activities. The Department of Tourism has compounded 14 such cases during 2013-14 by imposing penalty on defaulters. Detailed list of such cases wherein penalty is imposed on foreigners is enclosed as Annexure-B.

In view of the continuous efforts of this administration, the people of Goa need not worry about the matter.

The Government is committed to protect the interest of the Goan youth.

Annexure 'A'

ACTION TAKEN AGAINST FOREIGNERS INDULGED IN DOING ILLEGAL GUIDING IN NORTH GOA DISTRICT IN THE YEAR 2013 AND DURING THE CURRENT YEAR 2014

Sr.No.	Name of Foreign National	Nationality	Action taken by
Year 2013			
1.	Zhuk Julia	Ukraine National	Calangute P.S.
2.	Mr. Dimitry Kudluev	Russian National	Calangute P.S.
3.	Pavel Cattapob Sattarov	Russian National	Calangute P.S.
4.	Yarotskyy Valdamyr	Ukraine National	Calangute P.S.
5.	Miss. Polikarpova Ekterina	Russian National	Calangute P.S.
6.	Romanova Iviiia	Russian National	Calangute P.S.
7.	Victor Denisav	Russian National	Calangute P.S.
8.	Alexander s/o Nicolay Sivrim	Kazakistan National	Pernem P.S.
9.	Maskinas Ruslanas	Lietuva National	Pernem P.S.
Year 2014			
1.	Ms. Olga Grigoryeva	Russian National	Calangute P.S.
2.	Miss. Babkina Svetlana	Russian National	Calangute P.S.
3.	Irina Kurazhenko	Russian National	Calangute P.S.
4.	Elena Karpukhina	Russian National	Calangute P.S.
5.	Mr. Larin Sergei	Russian National	Calangute P.S.
6.	Novoselov Aleksei	Russian National	Calangute P.S.
7.	Lebedinete Tatian	Russian National	Calangute P.S.
8.	Rudakav Aleksandr	Russian National	Calangute P.S.
9.	Miss Kutepova Alla	Russian National	Calangute P.S.
10.	Ms. Khatiasvili Zhanna	Russian National	Calangute P.S.
11.	Vereshchagina Anna	Russian National	Calangute P.S.
12.	Sergey Vantsesov	Russian National	Calangute P.S.
13.	Miss Pauk Nadzeya	Russian National	Calangute P.S.
14.	Mr. Mykhailo Tsymbal	Ukraine National	Pernem P.S.
15.	Mr. Dmitry Koba	Russian National	Pernem P.S.
16.	Mr. Evgeny Zhirov	Russian National	Pernem P.S.
17.	Mr. Peter Kulis	Russian national	Collem PS
18.	Mr. Daria Muchnikova	Russian national	Collem PS

Details of action taken on illegal activities

Sr. No.	Name of the Foreigner	Place of offence	Nationality	Passport No.	Fine Imposed	Remarks
1	Ms. Zhuk Lulia	Calangute	Ukraine	EA 824591	Rs.2,000/- dated 11.11.2013	Illegal Touting/Guiding
2	Mr. Dmitry Kudlaev	Calangute	Russian	70 4099190	Rs.10,000/- dated 19.11.2013	-do-
3	Ms. Eurokhina Valentina	Old Goa	Russian	72 5841958	Re.10,000/- dated 20.11.2013	-do-
4	Mr. Pave Cattapob/Sattarov	Bagá Beach	Russian	51 No.5122370	Rs.10,000/- dated 21.11.2013	-do-
5	Ms. Polikarpova Ekaterina	Aguada Fort	Russian	64 8944565	Rs.10,000/- dated 25.11.2013	-do-
6	Ms. Romanova Luliia	Aguada Fort	Russian	64 7647359	Rs.10,000/- dated 25.11.2013	-do-
7	Mr. Chaikouski Yauhen	Canacona	Republic of Belarus	PP0124070	Rs.10,000/- dated 20.01.2014	Illegal Adventure Sports
8	Mr. Rudakov Aleksandr	Calangute	Russian	64 4953133 Business Visa No.VI 7371581	Rs.2,000/- dated 30.01.2014	Illegal Touting/Guiding
9	Mr. Evgeny Zhiron	Arambol	Russian	70 4451139	Rs.10,000/- dated 29.01.2014	-do-
10	Mr. Mykhailo Tsymlal	Arambol	Ukraine	EH 403576	Rs.10,000/- dated 29.01.2014	-do-
11	Mr. Dmitry Koba	Arambol	Russian	71 9462158	Rs.10,000/- dated 29.01.2014	-do-
12	Ms. Olga Grigoryeva	Calangute	Russian	71 1564503	Rs.2,000/- dated 20.01.2014	-do-
13	Ms. Kamiliya Nova Indira	Old Goa	Russian	64 N 1165706	Rs.2,000/- dated 06.01.2014	-do-
14	Ms. Svetlana Dosevich	Old Goa	Russian	70 4418255	Rs.2,000/- dated 16.12.2013	-do-

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